

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH: AT  
HYDERABAD

ORIGINAL APPLICATION NO.90 of 1987

DATE OF ORDER: 7TH NOVEMBER, 1989.

UPPALAPATI KANTHARAJU

APPLICANT

VS.

THE COLLECTOR, CENTRAL EXCISE,  
GUNTUR AND 2 others

RESPONDENTS

FOR APPLICANT: Mr. I.Vishnu Rao, Advocate, NOT PRACTISING

FOR RESPONDENTS: Mr. N.Bhaskar Rao, Addl. CGSC.

CORAM:

Hon'ble Shri D.Surya Rao, Member (Judl.)

Hon'ble Shri D.K.Chakravorty, Member (Admn.)

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JUDGMENT OF THE BENCH DELIVERED BY HON'BLE SHRI D.SURYA RAO,  
MEMBER (JUDL.)

The applicant herein, an Excise Sepoy in the Central Excise Collectorate, Guntur, has filed this application questioning the order No.C.No. II/10-A/29/78-Vig. dated 24.12.79 passed by the 1st respondent, compulsorily retiring him from service after framing charges for absenting himself from duty on various dates. The application has been filed raising various contentions and grounds including the ground that the punishment is excessive.

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2. On behalf of the respondents, a counter has been filed denying various contentions raised by the applicant.

3. The applicant was not represented by his counsel. Shri Naram Bhaskar Rao, learned Standing counsel for the respondents/Central Government represents that he has received instructions from the Department that the applicant is no more. In the circumstances, the application is *as it has abated.* dismissed. There will be no order as to costs.

(Dictated in the open Court).

*D. Surya Rao*  
(D.SURYA RAO)  
Member(Judl.)

*D. K. Chakravorty*  
(D.K.CHAKRAVORTY)  
Member(Admn.)

Original  
Copy  
15/11/89  
TO

Dated: 7th November, 1989.

*S. Venkite*  
DEPUTY REGISTRAR (P)

1. The Collector, Central Excise, Guntur.
2. The Chief Vigilance Officer, Central Board of Excise & Customs, N.Delhi.
3. The Secretary to The Government, of India, Ministry of Finance, Department of Revenue, N.Delhi.
4. One copy to Mr.I.Vishnu Rao, Advocate, 724, Station Road, Nampally, Hyderabad-500001.
5. One copy to Mr.N.Bhaskara Rao, Addl.CGSC, CAT, Hyderabad.
6. One spare copy to Hon'ble Mr.D.K.Chakravorty, Member(Admn.), CAT, Hyd. VSN
7. One spare copy.